

Declaration of Assets and Liabilities

Year 2023-24

DHUPAN KUMAR PASWAN son/daughter/wife of RAJENDRA PASWAN

aged 30 years, belonging to BIHAR VIDHAN SAKHA service and presently working as OFFICE ATTENDENT, GARDENER

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	DEEDA DEVI				
		Self	Spouse Name(S)	Dependant-I Name	Dependant-II Name	Dependant-III Etc Name
(i)	Cash	5000/-	2000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2000/- SBI				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC 150000/-				
(v)	Motor Vehicles (Details of make, etc.)	3 WHEELER BR33H2226 HER SPLENDER BR33A95305				
(vi)	Jewellery (give details of weight and value)	5gm Gold	5gm Gold			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Building (Commercial and residential) Location(s) - Survey door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Flatted Apartments etc. - Location(s) - Survey door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as Interest in shares etc.)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdrafts to public financial institutions and government dues.

[Note: Please give separate details for each item]

Sr. No.	Description	Name of Institution / Financial Institution / Department	Amount outstanding as on
(i)	Loans from Banks	300000/- SBI	09/02/2023 46000/-
(ii)	Loans from financial institutions	-	-
(iii)	Government dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones.	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	FPPDP1229D	-
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	-	-
	(iii) Sales Tax (Only in case of proprietary business)	-	-
	(iv) Property Tax	-	-

C. Personal Detail

OFFICER/PAN No.

110135365422

Gender

M (Male)

Date of Birth

02/01/1993

Class/Group

C

(A/B/C)

Cadre

B.V.S

(Full Name of, B.A.S. Bihar Administrative Service)

(B.S. Bihar Secretariat Service etc.)

Home District

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

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Name of Employee: DHUPAN KR. PASWAN

Designation: OFFICE ATTENDENT/GARDENER

Department: B.V.S

Place: PATNA

Date: 09/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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